

ITEM NO.111

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI
DISCIPLE OF S.H.N. SARASWATI

Respondent(s)

(IA No. 136319/2023 - APPLICATION FOR SUBSTITUTION
IA No. 175177/2022 - APPLICATION FOR SUBSTITUTION
IA No. 140471/2022 - CLARIFICATION/DIRECTION
IA No. 78603/2023 - DISCHARGE OF ADVOCATE ON RECORD
IA No. 134229/2017 - EXEMPTION FROM FILING O.T.
IA No. 140477/2022 - EXEMPTION FROM FILING O.T.
IA No. 140472/2022 - EXEMPTION FROM FILING O.T.
IA No. 175184/2022 - EXEMPTION FROM FILING O.T.
IA No. 175179/2022 - EXEMPTION FROM FILING O.T.
IA No. 715/2019 - EXEMPTION FROM FILING O.T.
IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 156659/2022 - INTERVENTION APPLICATION
IA No. 151771/2022 - INTERVENTION/IMPLEADMENT
IA No. 140476/2022 - INTERVENTION/IMPLEADMENT
IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3011/2020 (III-A)

(IA No. 240269/2023 - APPLICATION FOR SUBSTITUTION
IA No. 175153/2022 - APPLICATION FOR SUBSTITUTION
IA No. 140466/2022 - CLARIFICATION/DIRECTION
IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 154952/2022 - EXEMPTION FROM FILING O.T.
IA No. 140467/2022 - EXEMPTION FROM FILING O.T.
IA No. 140464/2022 - EXEMPTION FROM FILING O.T.
IA No. 240271/2023 - EXEMPTION FROM FILING O.T.
IA No. 175154/2022 - EXEMPTION FROM FILING O.T.
IA No. 141272/2017 - EXEMPTION FROM FILING O.T.
IA No. 154947/2022 - INTERVENTION/IMPLEADMENT
IA No. 140463/2022 - INTERVENTION/IMPLEADMENT
IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

CONMT.PET.(C) No. 65/2024 in C.A. No. 3010/2020 (III-A)

(FOR ADMISSION and IA No.11353/2024-APPROPRIATE ORDERS/DIRECTIONS)

Date : 01-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Parties

Mr. Pushpinder Singh, AOR

Mr. P. S. Patwalia, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Rajiv R. Mishra, Adv.
Ms. Suruchi Yadav, Adv.
Mr. Vijay Kumar Sharma, Adv.
Mr. Yadav Narender Singh, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. P. S. Patwalia, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Madhurendra Sharma, Adv.
Mr. Rajiv R. Mishra, Adv.
Ms. Suruchi Yadav, Adv.
Mr. Vijay Kumar Sharma, Adv.
Mr. Yadav Narender Singh, AOR

Ms. Manisha Agrawal Narain, Adv.
Ms. Priyanka Tyagi, Adv.
Mr. Surya Kant, AOR

Mr. Praveen Chaturvedi, AOR

Mr. Sushil Kumar Jain, Sr. Adv.
Dr. P. N. Mishra, Adv.
Mr. Anjani Kumar Mishra, AOR
Mr. Praveen Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 29.08.2024

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)